

C. A. T. Bench, JAIPUR

Date of Order

Orders

23/3/93

none present for the first time.

D.B. not formed
may be listed for
admission on 14/4/93.

①

Court 17/4/93

15.4.93

Mr. S. K. Tiwari - Counsel for applicant/petitioner
Mr. Manish Bhargava - Counsel for respondents

Heard the Counsel for the parties and
perused the application for amendment.
Application for amendment is allowed.
The M. P. S. Council's disposal of.

The Counsel for the applicant should
file the amended application within
7 days if not filed earlier. The respondents
should file the reply to the amended
application if so chooses within 4 weeks.
Fresh notices be issued to the respondents
No. 1 to 5 along with amended O.A. may
be listed for directions on 25.6.93.

B. B. Mahajan
(B. B. Mahajan)
Member (A)

J. Chhabra
(J. Chhabra)
Vice Chairman

Sign. of applicant where necessary Copy,

Manish Bhargava
15/4/93

Copy sent to Manish Bhargava

vide date 26/4/93

Dated 19-4-93